

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 145(ND)/2012  
CA NO.

**CORAM:**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**SH. S. K. MOHAPATRA**  
**Hon'ble Member (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016**

NAME OF THE COMPANY:

Mr. G. S. Gupta  
Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

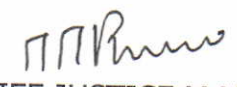
**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. U.K. Choudhary, Sr. Adv.		For R. I	} Eesha M Respondent No. 1
2.	Ms. Eesha Mohapatra, Adv		For R. I	
3.	Mr. Himanshu Vig, Adv		"	
4.	Mr. Arvind Chao, Adv.		"	

**Order**

On account of hearing of part heard matter, this matter shall now be heard on  
22.11.2016 as agreed by Counsel for the parties.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

24.10.2016  
(P.K.Sud)